

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.P.(IB) -138(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- Indiabulls Housing Finance Limited
V/s
Ms. Ritu Chhabria

Section: 95(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Ahsan Allana a/w Muskaan Gupta appeared for the Financial Creditor through VC and Mr. Nitin Kothari, RP present in person. List this matter on **11.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)